

**CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,
ORDER SHEET**

COURT NO. : 117/01/2020 O.A./260/276/2018 G PADHI

-V/S-

D/O POST ITEM NO:34 FOR APPLICANTS(S) Adv. : Mr. C. P. Sahani

FOR RESPONDENTS(S) Adv.: Mr. P. K. Mohanty

Notes of The Registry	Order of The Tribunal
	<p>Heard Ld. Counsels for the applicant and respondents. Ld. Counsel for the applicant submitted that prayer made in the OA has been accepted by the respondents since he has received revised pension. Ld. Counsel for the respondents also agreed to the submissions. In view of the above submissions, the OA is disposed of as not pressed.</p> <p>Copy of this order be given to Ld. Counsels for both the sides.</p> <div data-bbox="504 1275 1383 1356" style="border: 1px solid black; padding: 5px; text-align: center;"><p>(GOKUL CHANDRA PATI) MEMBER (A)</p></div> <p>pms</p>